

ZINC (SPELTER) COMMITTEE

*350. **Shri Buchhikotaiah:** Will the Minister of Natural Resources and Scientific Research be pleased to state whether the Zinc (Spelter) Committee have submitted their report?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, Sir. The report is being examined by Government.

STERLING BALANCES AGREEMENT

*351. **Shri Buchhikotaiah:** (a) Will the Minister of Finance be pleased to state the main conditions of the agreement signed between India and the U.K. in July, 1953 relating to the release of sterling balances?

(b) What is the period of duration of this agreement?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). I would invite the Member's attention to the copy of the Agreement placed on the Table of the House on the 5th instant. Copies are also available in the Library of the House.

AJANTA AND ELLORA CAVES

*352. **Shri Muniswamy:** Will the Minister of Education be pleased to state whether it is under the consideration of Government to take colour paintings and sculptures of the Ajanta and Ellora Caves?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A proposal to microfilm and/or photograph the paintings and sculptures of the Caves is under consideration.

GENERAL ELECTIONS

174. **Th. Lakshman Singh Charak:** Will the Minister of Law be pleased to refer to starred question No. 552 asked on the 5th March, 1953 and the supplementary question raised thereon and state:

(a) whether the Election Commission has since prepared a report about

the General Elections held in 1951 showing details under various heads

(b) whether any summary of the report has been prepared both about the General Elections and the bye-elections held from time to time; and

(c) if not, when Government propose to ask the Commission to do so?

The Minister of Law and Minority Affairs (Shri Biswas): (a) The report is not yet ready.

(b) and (c). It is not proposed to publish a Summary of the Report either about the last General Elections or about the bye-elections.

NATIONAL SAVINGS CERTIFICATES

175. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state the figures of encashment of National Savings Certificates in each State during the years 1949-50, 1950-51, 1951-52 and 1952-53?

The Deputy Minister of Finance (Shri A. C. Guha): A statement containing the required information is laid on the Table of the House. [See Appendix II, annexure No. 22.]

REHABILITATION FINANCE ADMINISTRATION

176. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to lay on the Table of the House a statement showing:

(i) the names of officers drawing monthly salaries of Rs. 500 and above in the Rehabilitation Finance Administration;

(ii) the date from which each such officer started drawing Rs. 500 p.m. or above;

(iii) the last posts held by each such officer before joining the Rehabilitation Finance Administration with salaries drawn then; and

(iv) their present salaries?

The Deputy Minister of Finance (Shri A. C. Guha): A statement giving the required particulars of officers in the Rehabilitation Finance Administration drawing monthly salaries of